

Annexure 7

Name of the Corporate Debtor: SASA MUSA SUGAR WORKS PRIVATE LIMITED			Date of commencement of CIRP: 17.11.2022				List of creditors as on : 18.03.2023								
List of Operational Creditors (Government Dues)													Amount in Rs		
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party ?						% of voting in CoC, if applicable
1.00	Sugar Cane Deptt.	Government of Bihar	22-11-2022	59,93,93,571.95	59,93,93,571.95	Unsecured	-	-	No	-	-	-	-	-	<p>No documents are available / received from the CD's management to validate the respective claims as on Insolvency Commencement date. Hence, it is subject to change as per further availability of documents and validation thereof.</p> <p>The Sugar Cane Deptt., Govt. of Bihar, is the nodal agency with the mandate to oversee and facilitate payment to the farmers. The claims of the unpaid farmers would be settled under its broader umbrella / oversight as per records of the Sugar Cane Deptt. & the CD.</p>
TOTAL				59,93,93,571.95	59,93,93,571.95		-	-		-	-	-	-	-	